NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **08.08.2018**

NAME OF THE PARTIES: Kali Transport Pvt. Ltd.
v/s.
Fabtech Projects & Engineers Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

36. C.P. (IB)-1368/ (MB)/2018

Counsel for the Petitioner present and submits that they have tendered the Memorandum of understanding to the Corporate Debtor and hence wants to withdraw this petition and also filed the withdrawal memo. Accordingly, the Petition is dismissed as not pressed in terms of the withdrawal memo.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/